

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONAL BENCH, CHENNAI)**

**Original Application No. 77 of 2020**

BETWEEN

Tribunal on its own motion SUO MOTU  
Based on the News item in The New Indian  
Express News Paper dt.03.06.2020 :Kerala Elephant  
Tragedy another Jumbo suspected to have been  
Killed in similar fashion

.....Applicant

AND

Ministry of Environment, Forest and Climate Change,  
Rep by its Secretary New Delhi and others

...Respondents

**JOINT COMMITTEE REPORT ON PROTECTION OF WILDLIFE & HUMAN  
WILDLIFE CONFLICT IN KERALA, FILED BY CHIEF CONSERVATOR OF**

**FOREST**

**M/s. E. K. KUMARESAN**  
Counsel for Respondent R2 to R8  
Standing Counsel for State Government of Kerala  
NGT (SZ) Chennai Bench.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONAL BENCH, CHENNAI)**

**Original Application No.77 of 2020**

BETWEEN

Tribunal on its own motion SUO MOTU  
Based on the News item in The New Indian  
Express News Paper dt.03.06.2020 :Kerala Elephant  
Tragedy another Jumbo suspected to have been  
Killed in similar fashion

....Applicant

AND

Ministry of Environment, Forest and Climate Change,  
Rep by its Secretary New Delhi and others

...Respondents

**JOINT COMMITTEE REPORT ON PROTECTION OF WILDLIFE & HUMAN  
WILDLIFE CONFLICT IN KERALA, FILED BY CHIEF CONSERVATOR OF**

**FOREST**

The joint committee report filed by Chief Conservator of Forest states as follows :-

1. It is submit that the Hon'ble Tribunal had taken Suo Moto proceedings in the above said application based on the News Item published in the New Indian Express dated 03.06.2020 under the caption "Kerala Elephant Tragedy; another Jumbo suspected to have been filled in similar fashion. The Hon'ble Tribunal has given direction to ascertain the real state of affairs on also steps to be taken to protect wild life and minimize man animal conflict in future.
2. It is submitted that the Hon'ble Tribunal in order to ascertain the fact directed to appointed a Joint Committee, as per the Hon'ble Tribunal direction the respondents herein constituted a joint committee. Accordingly the meeting was conducted by the Chief Conservator of Forest (Central Circle) Thrissur at 11.00 a.m on 26.06.2020.
3. It is submitted that a details study has been conducted and through inspection made, as part of the process the Division Level Human Elephant Conflict Migration plants from all the divisions experiencing human wildlife conflicts were collected to suggest local level remedies that can apply into state level.

..2..

4. It is submitted that the respondents herein the urgent migration message also been adopted to reduce the mortality have been recommended in the report filed by the respondents herein.

5. Therefore it is most humbly prayed that this Hon'ble Tribunal may be pleased to take the said Report filed by the Chief Conservator of Forest on Record and thus render justice.

Dated at Chennai on this the 24<sup>th</sup> day of February 2021.



(E. K. KUMARESAN)  
Counsel for Respondent R1 to R5  
Standing Counsel for  
State Government of Kerala  
NGT (SZ) Chennai Bench.